

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB-143/ND/2020

IN THE MATTER OF:

Mr. Udaivir Singh

Vs

M/s Keep in Touch Clothing Pvt. Ltd. & Anr.

...Applicant

...Respondent

SECTION

Under Section-9 of IBC

Order delivered on 13.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Meenu Chaudhary.

For the Respondent :

ORDER

Adjourned the matter to 21.01.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)